

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

13(ND)/2016

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.01.2020

NAME OF THE COMPANY: Rajeev Behl V/s. M/s. S. S. Con-Build Pvt.
Ltd. & Ors.

SECTION: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Madhavi Khare, Advocate for R-1

Mr. Abhay Kaushik and Mr. Satish Rai, Advocates for the
Respondent

ORDER

No time left, renotify this case on 27th January, 2020.

-Sd-

(L. N. Gupta)
Member (T)

-Sd-

(Ina Malhotra)
Member (J)